

**COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS**

**(Eighth Lok Sabha)**

**THIRTY-NINTH REPORT**

(Presented on 12-8-1987)

I, the Chairman of the Committee on Private Members' Bills and Resolutions, having been authorised by the Committee to present the Report on their behalf, present this Thirty-ninth Report.

2. The Committee met on 10 August 1987 for classification and allocation of time for discussion of Bills (*vide* Appendix) under clauses (b) and (c) of rule 294(1) of the Rules of Procedure.

*Classification and allocation of time to Bills*

3. The Committee considered classification and allocation of time to seven Bills specified in Appendix.

4. After considering all aspects of the Bills, the Committee recommend that the following Bills be placed in category 'A':—

- (1) The Agricultural Workers (Minimum Wages and Welfare) Bill, 1987 by Shrimati Basavarajeswari.
- (2) The Environment (Protection) Amendment Bill, 1987 (*Amendment of section 2, etc.*) by Shri Bhattam Srirama Murty.
- (3) The Constitution (Amendment) Bill, 1987 (*Amendment of Seventh Schedule*) by Dr. Chandra Shekhar Verma.

The Committee further recommend that the remaining four Bills be placed in category 'B'. The Committee recommend allocation of time for each of the Bills as shown in column 5 of the Appendix.

*Recommendations*

5. The Committee recommend that the classification and allocation of time to Bills by the Committee, as shown in the Appendix, be agreed to by the House.

NEW DELHI;  
10 August 1987  
19 Sravana 1909 (Saka)

M. THAMBI DURAI,  
*Chairman,*  
*Committee on Private Members'*  
*Bills and Resolutions.*

**APPENDIX**

Sl. No.	Name of the Bill and the member-in-charge	Bill No.	Category recommended	Time recommended
1	2	3	4	5
1	The Agricultural Workers (Minimum Wage and Welfare) Bill, 1987 by Shrimati Basavarajewari.	60 of 1987	A	2 hours
2	The Environment (Protection) Amendment Bill, 1987 (Amendment of section 2, etc.) by Shri Bhattam Saikama Murty.	42 of 1987	A	2 hours
3	The Public Employment (Field of Selection, Domicile Requirement and Transferability) Bill, 1987 by Shri Syed Shahabuddin.	57 of 1987	B	2 hours
4	The Destitute and Poor (Maintenance and Rehabilitation) Bill, 1987 by Shri Ajay Biswas.	59 of 1987	B	2 hours
5	The Constitution (Amendment) Bill, 1987 (Substitution of new article for article 263) by Shri Syed Shahabuddin.	62 of 1987	B	2 hours
6	The Constitution (Amendment) Bills 1987 (Amendment of Seventh Schedule) by Dr. Chandra Shekhar Verma.	58 of 1987	A	2 hours
7	The Constitution (Amendment) Bill, 1987 (Insertion of new article 333A) by Ch. Lachchi Ram.	61 of 1987	B	2 hours